

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Sudhir Kumar Sirohi
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 25-03-2020 Total Cases:59

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./Appearance					
1	Cr Cases	93/2C/2014	53111/2016	STATE Vs. AASHITA MALHOTRATALREJA	212 /2012 (R.K. Puram)
2	Cr Cases		4042/2017	STATE Vs. AMIT AHLAWAT	349 /2016 (Vasant Kunj South)
3	Cr Cases		3433/2017	STATE Vs. UNTRACE	00060 /2016 (Vasant Kunj South)
4	Cr Cases		5561/2017	STATE Vs. DIWAKAR DUBEY	214 /2014 (Vasant Kunj South)
5	Cr Cases		5924/2017	STATE Vs. UNTRACE	871 /2014 (Vasant Kunj South)
6	Cr Cases		5945/2017	STATE Vs. UNTRACE	000264 /2016 (Vasant Kunj South)
7	Cr Cases		6478/2017	STATE Vs. UNTRACE	51 /2017 (Vasant Kunj South)
8	Cr Cases		6582/2017	STATE Vs. UNTRACE	0034 /2016 (Vasant Kunj South)
9	Cr Cases		6917/2017	STATE Vs. UNTRACE	1023 /2014 (Vasant Kunj South)
10	Cr Cases		8969/2017	STATE Vs. UNTRACE	78 /2015 (Vasant Kunj South)
11	Cr Cases		8973/2017	STATE Vs. UNTRACE	460 /2015 (Vasant Kunj South)
12	Cr Cases		11661/2018	STATE Vs. UNTRACE	345 /2017 (Vasant Kunj South)
13	Cr Cases		11678/2018	STATE Vs. UNTRACE	328 /2017 (Vasant Kunj South) 259-20
14	Cr Cases		11683/2018	STATE Vs. UNTRACE	000543 /2017 (Vasant Kunj South)
15	Cr Cases		11684/2018	STATE Vs. UNTRACE	000416 /2017 (Vasant Kunj South)
16	Cr Cases		14096/2018	STATE Vs. UNTRACE	00123 /2016 (Vasant Kunj South)
17	Cr Cases		15425/2018	STATE Vs. SAGAR AHMED KHAN	375 /2017 (Vasant Kunj South)
18	Cr Cases		17802/2018	STATE Vs. DEEPAK GUPTA	248 /2017 (Vasant Kunj South)
19	Cr Cases		18528/2018	STATE Vs. VIRENDER ALIAS LUCKY	0091 /2018 (R.K. Puram)
20	Cr Cases		208/2019	STATE Vs. UNTRACE	203 /2017 ()
21	Cr Cases		3908/2019	STATE Vs. MANOJ SINGH	100 /2019 (Vasant Kunj South)
22	Cr Cases		5675/2019	STATE Vs. AVANTIKA TOKAS	0026 /2018 (R.K. Puram)
23	Ct Cases		9691/2019	MANOHAR CHAUDHARY Vs. NEETU KUMARI AND ORS.	/0 ()
24	Cr Cases		8355/2019	STATE Vs. UNTRACE	000286 /2018 ()
25	Cr Cases		8356/2019	STATE Vs. UNTRACE	001024 /2018 (Vasant Kunj South)
26	Cr Cases		8357/2019	STATE Vs. UNTRACE	000025 /2019 (Vasant Kunj South)
27	Cr Cases		8362/2019	STATE Vs. UNTRACE	224 /2019 (Vasant Kunj South)
28	Cr Cases		8365/2019	STATE Vs. UNTRACE	000136 /2018 (Vasant Kunj South)
29	Cr Cases		8366/2019	STATE Vs. UNTRACE	000234 /2018 (Vasant Kunj South)

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Sudhir Kumar Sirohi
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 25-03-2020 Total Cases:59



S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Cr Cases		8889/2019	STATE Vs. KAUSHLENDRA PRATAP SINGH @ ASHU	239 /2019 (Vasant Kunj South)
31	Cr Cases		8983/2019	STATE Vs. MOHD KALLU	29 /2016 (Vasant Kunj South)
32	Ct Cases		17373/2019	RAJ KUMARI Vs. DPS, R.K. PURAM	/0 ()
33	Cr Cases		921/2020	STATE Vs. RAJIV @ RAHUL @ RAJU	00416 /2019 (R.K. Puram)
34	Cr Cases		1317/2020	KALPANA MENDIRATTA Vs. STATE	/0 ()
35	Ct Cases		2755/2020	PAVAN SACHDEVA Vs. ASHOK KUMAR	/0 ()
Charge					
36	Cr Cases		3320/2017	STATE Vs. SALAUDDIN	86 /2010 (R.K. Puram)
37	Cr Cases		3333/2017	STATE Vs. HARISH CHANDER BISHT	244 /2016 (R.K. Puram)
38	Cr Cases		7654/2017	STATE Vs. ANAND KISHORE THAKKAR	361 /2008 (Crime Branch-New Delhi)
39	Cr Cases		8849/2019	STATE Vs. RAJU	197 /2019 (Vasant Kunj South)
40	Cr Cases		954/2020	STATE Vs. RAJIV @ RAHUL @ RAJU	00511 /2019 (R.K. Puram)
Prosecution Evidence					
41	Cr Cases	157/2/2006	39961/2016	STATE Vs. ISHWAR SINGH	27 /2006 (Tuglak Road)
42	Cr Cases	86/2/2010	47233/2016	STATE Vs. DINESH JOSHI	189 /2009 (Connaught Place)
43	Cr Cases	12/2B/2014	47410/2016	STATE Vs. SUMIT	23 /2012 (Vasant Kunj South)
44	Cr Cases	56/2C/2014	5170/2016	STATE Vs. IDU SHEIKH ETC.	543 /2006 (R.K. Puram)
45	Cr Cases	64/2C/2014	50724/2016	STATE Vs. RAJ KUMAR	66 /2011 (R.K. Puram)
46	Cr Cases	81/3B/2014	50240/2016	STATE Vs. VIJAY SEHRAWAT	452 /2013 (Vasant Kunj South)
47	Cr Cases	90/3B/2014	46721/2016	STATE Vs. SATISH SEHRAWAT	456 /2013 (Vasant Kunj South)
48	Ct Cases	13/1C/2015	32793/2016	CHANDNI Vs. ANUJ SRIVASTAV	/0 (R.K. Puram)
49	Cr Cases		1185/2017	STATE Vs. DEEPAK @ BHAWARJEET	571 /2015 (Vasant Kunj South)
50	Cr Cases		3584/2017	STATE Vs. HARE RAM YADAV	140 /2016 (R.K. Puram)
51	Cr Cases		14686/2018	STATE(SH. DABBU SINGH) Vs. SUMIT ALIAS LALA	101 /2018 (Vasant Kunj South)
Misc. Arguments					
52	Ct Cases	136/1/2013	19208/2016	ENFORCEMENT Vs. SANJAY MALVIYA	70
53	Ct Cases	16/1B/2015	20411/2016	NITISH LOHIA @ VISHAL Vs. MANOJ ANR	/0 (Vasant Kunj North)
54	Cr Cases		11016/2017	STATE Vs. CANCELLATION	153 /2017 (Sarojini Nagar)
55	Ct Cases		13497/2018	ANJU Vs. SANJAY AND ORS	/0 (Vasant Kunj South)
56	Cr Cases		6689/2019	KIRAN KUAMRI Vs. SUNIL DUTT AND ANR	/0 (R.K. Puram)
Final Arguments					
57	Cr Cases	31/2B/2015	54994/2016	STATE Vs. LAXMAN SAHWNEY	579 /2015 (Vasant Kunj South)
Arguments					
58	Cr Cases		17595/2018	STATE Vs. HIMMAT SINGH	442 /2016 (R.K. Puram)
59	Ct Cases		3166/2019	RAJNISH SAXENA Vs. SARFRAZ AHMED AND ANR	/0 (R.K. Puram)

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27-5-20

17-8-20

1-5-20

6-5-20

17-7-20

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S. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	CS	289/2016	56838/16	ANU CHAWLA Vs. YASH CHAWLA
2	CS		58371/16	MEENAKSHI BHASIN Vs. GEETA PANHANI AND ORS.
3	CS		58372/16	GEETA PANHANI Vs. SEQUOIA CONSTRUCTION PVT. LTD. AND ORS.
4	CS		29/18	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs. SANTOSH KUMAR YADAV AND ANR
5	CS		626/18	JSL LIFESTYALE LIMITED Vs. JUNIPER HOTELS PVT LTD
6	CS		978/18	LIC HOUSING FINANCE LTD. Vs. MAHESH MITTAL
7	CS		1185/18	PREETI SAXENA Vs. JUDE ASSUNCAO ESTROCIA
8	CS		94/19	LATA RASIWASIA Vs. M/S T D I INFRACTURE LTD
9	TM		12/20	ADIDAS A.G Vs. ASHOK KUMAR
Issues				
10	CS		58517/16	SUMER SINGH SALKAN Vs. REEMA AND ORS.
11	TM		13856/16	TENAX S.P.A Vs. NADEEM FAIYAZ SHIKH
12	CS		617/18	SMT BEDO Vs. RAJBIR SINGH
13	CS		889/18	SHYAM LATA Vs. SANJAY MUNIYAL AND ANR
14	CS		890/18	SHYAM LATA Vs. MANOHAR LAL MUNIYAL
Plaintiff/Petitioner Evidence				
15	CS		719/17	THE PRESS TRUST OF INDIA LTD Vs. BROADCAST INITIATIVES LTD
16	CS		284/18	AIR FORCE GROUP INSURANCE SOCIETY Vs. EX. SGT SIRAJ ALI KHAN
Misc. Arguments				
17	Misc Dj		83/19*	SANTOSH NEGI Vs. REKHA NEGI AND ANOTHER
Misc./ Arguments				
18	CS	94/2014	56157/16	MS ANSAL HOUSING CONSTRUCTION LTD Vs. INDUS TOWERS LTD
Final Arguments				
19	CS	301/2014	56921/16	ANITA BHAGAT Vs. RAMA G. BHAGAT
20	CS	277/2016	55971/16	THE INSTALMENT SUPPLY LTD. Vs. KHAITAN HOTELS LTD.
21	CS	274/2016	55972/16	KHAITAN HOTELS LTD. Vs. THANIGAI MURUGAN RESTAURANTS LTD.
22	RCA DJ		30/17	CHETAN TYAGI Vs. KIRAN LATA

25-4-20

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Sh. Dinesh Kumar Sharma

Room No 5

District and Sessions Judge

CIVIL CAUSE LIST DATED 25-03-2020 Total Cases:4

S.No.	Case Type	Old Case No.	Case No.	Title
Arguments				
1	RCT ARCT	14/2014	124/16	UMA VATI Vs. SUDERSHAN KAUR(SINCE DECEASED- THROUGH (L.R'S)
2	PPA	16/2016	246/16	ASHOK KUMAR Vs. ESTATE OFFICER ORS
3	PPA		17/17	KAPIL KUMAR Vs. LIFE INSURANCE CORP. OF INDIA
4	RCT ARCT		14/18	HARISIMRAN SINGH AND ANOTHERS Vs. SONDHI BROS AND ANOTHERS

25/04/2020

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Sh. Dinesh Kumar Sharma
District and Sessions Judge

Criminal Cause List Dated 25-03-2020 Total Cases:1

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Arguments					
1	Cr Rev		194/2020	MANISH SAXENA Vs. STATE AND OTHERS	/0 ()

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Sumeet Anand
Metropolitan Magistrate

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Criminal Cause List Dated 25-03-2020 Total Cases:41

S.No.	Case Type	Old Case No.	Case No.	Title	HR/PS
Misc./Appearance					
Entire Cause list has been en-block posted -to 29-08-2020					
1	Cr Cases	336/2/2007	56630/2016	STATE Vs. VIPIN PAWAN	191 /2006 (Tilak Marg)
2	Ct Cases	47/01/2014	32263/2016	VARAD GROVER Vs. SURENDER GROVER	/0 (Vasant Vihar)
3	Cr Cases		1643/2017	STATE Vs. SOMESH KUMAR	886 /2015 (Vasant Vihar)
4	Cr Cases		5663/2017	STATE Vs. MUKESH	299 /2014 (Tilak Marg)
5	Cr Cases		4137/2017	STATE Vs. MATLUB	61 /2015 (Tilak Marg)
6	Cr Cases		5056/2017	STATE Vs. SANJAY@SANJEEV @ BABA	117 /2017 (Tilak Marg)
7	Ct Cases		11302/2017	KHEMENDRA SINGH Vs. R. KARTHIKEYAN RAMALINGAM	/0 (Vasant Vihar)
8	Cr Cases		7299/2017	STATE Vs. UNTRACE	43 /2016 (Mandir Marg)
9	Cr Cases		9995/2017	STATE Vs. JOGINDRA TOKAS	495 /2015 (Vasant Vihar)
10	Ct Cases		16527/2018	FUJIFILM INDIA PVT. LTD. Vs. ABHIJEET DEVDATTA DABHADE	/0 ()
11	Ct Cases		3484/2019	GANAPATI HERBAL CARE PVT LTD Vs. NRB FOODS AND SERVICES PVT LTD AND ORS	/0 (Barakhamba Road)
12	Cr Cases		6814/2019	STATE Vs. CANCELLATION	26 /2019 (Vasant Vihar)
13	Cr Cases		8227/2019	STATE Vs. MANJU PANDEY	350 /2014 (Mandir Marg)
14	Ct Cases		14700/2019	YAMINI JAIN Vs. SADIQ SIKANDAR AND ANR.	/0 (Vasant Vihar)
15	Cr Cases		9711/2019	STATE Vs. NASRI MOHAMED ROBLEH	146 /2019 (Vasant Vihar)
16	Cr Cases		260/2020	STATE Vs. KAPIL SIKKA	64 /2010 (Tilak Marg)
17	Ct Cases		2604/2020	JAI PRAKASH YADAV Vs. ABDULLAH KHALID	/0 (Tilak Marg)
Charge					
18	Cr Cases	722/2/2012	44065/2016	STATE Vs. KISHAN	161 /2010 (Mandir Marg)
Pre-Summoning Evidence					
19	Ct Cases	402/1/2015	29218/2016	KUMKUM Vs. SWARNLATA	/0 (Tilak Marg)
Charge					
20	Cr Cases		59807/2016	STATE Vs. SHIPO	1539 /2015 (Vasant Vihar)
21	Cr Cases		8959/2017	STATE Vs. ARJUN	257 /2017 (Vasant Vihar)
Pre-Summoning Evidence					
22	Ct Cases		10246/2018	TEKFACTORY CONSULTING PVVT. LTD. Vs. SHWETA PATHAK	/0 (Vasant Vihar)
Charge					
23	Ct Cases		2899/2019	SOOD AND COMPANY Vs. OM SAI SERVICE	/0 (South Campus)
Prosecution Evidence					
24	Cr Cases	128/2/2011	43276/2016	STATE Vs. PAWAN KUMAR	262 /2010 (Tilak Marg)
25	Cr Cases	77/02/2013	42263/2016	STATE Vs. OM PAL ORS	233 /2008 (Vasant Vihar)
26	Cr Cases	9A/02/2013	39157/2016	STATE Vs. MD. SHAHJAHAN	13 /2010 (Vasant Vihar)
27	Cr Cases	19A/0/2013	48696/2016	STATE Vs. SUMIT @ SUNNY WALLA	246 /2013 (Vasant Vihar)
28	Cr Cases	194/V/2014	51815/2016	STATE Vs. IRFAN KHAN	497 /2014 (Vasant Vihar)
29	Cr Cases	92/02/2014	48858/2016	STATE Vs. DIVYANAND	131 /2014 (Tilak Marg)

29-8-20

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
<i>Enhrc cause list has been en-block posted to 29-08-2020</i>					
30	Cr Cases		1851/2016	STATE Vs. SUNIL KUMAR	30 /2016 (Mandir Marg)
31	Cr Cases		59806/2016	STATE Vs. DEEPAK TOKAS @ POYA	1249 /2015 (Vasant Vihar)
32	Cr Cases		60327/2016	STATE Vs. DINESH KUMAR @ CHANDRU	1259 /2015 (Vasant Vihar) <i>29-8-2020</i>
33	Cr Cases		430/2017	STATE Vs. LOKHIKA INDORIYA	153 /2014 (Tilak Marg)
Misc. Arguments					
34	Cr Cases		1891/2017	STATE Vs. LT. SURENDER GROVER	401 /2014 (Vasant Vihar)
35	Cr Cases		2871/2019	STATE Vs. GANESH NATH	153 /2012 (Tilak Marg)
36	Cr Cases		7923/2019	STATE Vs. VARUN @ GOLU	64 /2019 (Tilak Marg)
Misc./Arguments					
37	Cr Cases		9806/2017	ASHISH KUMR HALDER Vs. JANMEJAY DAS	/ 0
Arguments					
38	Cr Cases	727/2/2012	43070/2016	STATE Vs. UNTRACE	16 /2011 (Mandir Marg)
39	Cr Cases		5448/2017	COL JAGAN NATH CHAUDHARY Vs. SANDEEP KUMAR BHASKAR	/0 (Vasant Vihar)
40	Cr Cases		18642/2018	STATE Vs. PAWAN	289 /2015 (Vasant Vihar)
Order					
41	Cr Cases		13342/2018	ISHWAR SHARMA Vs. STATE OF NCT OF DELHI	/0 (Mandir Marg)

Senior Civil Judge cum RC, New Delhi, PHC
 IN THE COURT OF Sh. Vikrant Vaid
 Senior Civil Judge Cum Rent Controller
 CIVIL CAUSE LIST DATED 25-03-2020 Total Cases:22

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S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	RC ARC	7/2012	5603/16	MS S.S. INVESTMENTS Vs. YOGENDER SEN MANCHANDA
2	RC ARC	66/2014	5725/16	SH. JAI PRAKASH Vs. THAKUR MANGAT SINGH MEMORIAL SOCIETY
3	EX		487/17	RAJESH JOON Vs. SANDEEP SHIVANI
4	EX		11/18	BALAJI FINANCE LTD. Vs. VINOD
5	EX		13/18	BALAJI FINANCE LTD. Vs. VICKY
6	EX		690/18	TRUE LINK FINANCE LTD Vs. RAKESH KUMAR
7	EX		715/18	TRUE LINK FINANCE LTD Vs. UMESH KUMAR
8	EX		736/18	TRUE LINK FINANCE LTD Vs. AJAY KUMAR
9	CS SCJ		1042/19	MAYANK SHARMA AND ANOTHER Vs. ROHIT SHARMA @ ROHTAS SHARMA AND OTHERS
10	EX		519/19	BEYCOMP ELECTRONICS PVT LTD Vs. QUAL TOUCH BPO SOLUTION PVT LTD
11	CS SCJ		1212/19	LAVALESH SHUKLA Vs. CALPRO FOOD ESSENTIALS PVT LTD
12	CS SCJ		12/20	MANISH JAIN Vs. MUSICAL CAFE PVT LTD AND ORS
13	CS SCJ		139/20	INDIAN CHURCH Vs. UNION OF INDIA
Plaintiff/Petitioner Evidence				
14	RC ARC	10/2016	5799/16	SOCIETY FOR THE PROTECTION AND MANAGEMENT OF AGGAR Vs. ANUJ KUMAR PATHAK
15	RC ARC		2/18	SURESH KUMRA TANWAR Vs. SHAKUNTALA DEVI
16	CS SCJ		925/18	SAVITA TOKAS Vs. MANOJ JAIN
17	CS SCJ		1172/18	SUMITA MULLICK Vs. R K BHARTH WAL
Defendant/Respondent Evidence				
16	CS SCJ	20/15/2015	56801/16	ZILE SINGH Vs. SANTOSH @ SANTRA ANR.
19	CS SCJ		988/18	S S CARGO AND LOGISTICS PVT LTD Vs. GLOBAL SIGNAL CABLES INDIA PVT LTD
20	CS SCJ		989/18	S S CARGO AND LOGISTICS PVT LTD Vs. SEQUEL ALLOYS AND WIRES PVT LTD
Final Arguments				
21	CS SCJ	7.1.3/2013	57061/16	SH. SATPAL SINGH Vs. MS TAAL CAPITAL (P) LTD
22	CS SCJ		36/19	HARSH VARDHAN Vs. UDAY RAJ @ UDAYVEER

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases					
1	Ct Cases		820/2017	HFL Vs. CHAUHAN GOVINDBHAI	/0
2	Ct Cases		2079/2017	HFL Vs. VAHID ALI	/0
3	Ct Cases		433/2019	HFL Vs. NEW RAJDHANI TOURIST	/00
4	Ct Cases		471/2019	HFL Vs. SARABA INDIA	/00

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All Cases Listed on 13

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Sh. Dev Saroha

Metropolitan Magistrate

Criminal Cause List Dated 25-03-2020 Total Cases:66

25/04/20

S.No	Case Type	Old Case No.	Case No.	Title	FIR/PS
1	Cr Cases	24/2A/2015	51582/2015	STATE Vs. ABID	304 /2014 (Sarojini Nagar)
2	Ct Cases		9525/2017	HSBC Vs. ADIGEAR INTERNATIONAL AND ORS	/0
3	Ct Cases		9526/2017	HSBC Vs. ADIGEAR INTERNATIONAL AND ORS	/0
4	Ct Cases		9527/2017	HSBC Vs. ADIGEAR INTERNATIONAL AND ORS	/0
5	Ct Cases		9528/2017	HSBC Vs. ADIGEAR INTERNATIONAL AND ORS	/0
6	Ct Cases		9529/2017	HSBC Vs. ADIGEAR INTERNATIONAL AND ORS	/0
7	Ct Cases		9817/2017	GURMEET SINGH BEDI Vs. RAJIT KAUR	/0 (Connaught Place)
8	Ct Cases		9819/2017	GURMEET SINGH BEDI Vs. INDERPAL SINGH	/0 (Connaught Place)
9	Ct Cases		9821/2017	GURMEET SINGH BEDI Vs. PRABHDAYAL SINGH	/0 (Connaught Place)
10	Cr Cases		6298/2017	STATE Vs. UNTRACE	801 /2015 (Sarojini Nagar)
11	Cr Cases		6979/2017	STATE Vs. UNTRACE	232 /2016 (Sarojini Nagar)
12	Cr Cases		7584/2017	STATE Vs. UNTRACE	65 /2015 (Sarojini Nagar)
13	Cr Cases		8017/2017	STATE Vs. UNTRACE	24 /2016 (Barakhamba Road)
14	Cr Cases		8486/2017	STATE Vs. ARUN KUMAR	120 /2016 (Barakhamba Road)
15	Cr Cases		8488/2017	STATE Vs. AMIT KUMAR	15 /2016 (Barakhamba Road)
16	Ct Cases		7990/2018	DIGITAL RADIO BROADCASTING LTD. Vs. SUNFLOWER MARKETING AND ADVERTISING	/0 (Barakhamba Road)
17	Ct Cases		8428/2018	ASHISH JAIN Vs. RANJANA	/0 (R.K. Puram)
18	Ct Cases		12359/2018	JASPICO SARL. Vs. ZAKARI AND GHANIWALA	/0 (Barakhamba Road)
19	Cr Cases		17984/2018	STATE Vs. UNTRACE	135 /2017 (Barakhamba Road)
20	Ct Cases		8954/2019	M/S. RELIGARE FINVEST LIMITED Vs. PREM ADIP RISHI	/0 (Barakhamba Road)
21	Cr Cases		413/2019	STATE Vs. UMESH PRASAD AND ORS.	43 /2017 (Sarojini Nagar)
22	Ct Cases		1489/2019	SUPER CASSETTES INDUSTRIES PVT. LTD. Vs. DHAVAL GOPAL BHAI	/0 (Connaught Place)
23	Ct Cases		1965/2019	SUJIT KUMAR Vs. PARMANAND	/0 (Vasant Kunj South)
24	Cr Cases		1682/2019	STATE Vs. RAJU	45 /2018 (Sarojini Nagar)
25	Cr Cases		2234/2019	STATE Vs. MUKRRAM	020080 /2017 (Sarojini Nagar)
26	Cr Cases		2874/2019	DCB BANK LTD. Vs. HARENDRA KUMAR	/0 (Barakhamba Road)
27	Ct Cases		4391/2019	DCB BANK LTD. Vs. YOGESH KUMAR	/0 (Barakhamba Road)
28	Ct Cases		4413/2019	DCB BANK LTD. Vs. SHAHID ALI	/0 (Barakhamba Road)
29	Ct Cases		4416/2019	DCB BANK LTD. Vs. MAUO SADIK @ MOHD. SADIK	/0 (Barakhamba Road)
30	Ct Cases		4438/2019	DCB BANK LTD. Vs. INTAJAR ISTAKHAR @ INTAZAR ALI	/0 (Barakhamba Road)

25/04/2020

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Dev Saroha
Metropolitan Magistrate
Criminal Cause List Dated 25-03-2020 Total Cases:66

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25/04/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Cr Cases		7924/2019	STATE Vs. RITIK KUMAR	04 /2019 (Sarojini Nagar)
32	Cr Cases		8898/2019	STATE Vs. UNTRACE	000285 /2017 (Sarojini Nagar)
33	Cr Cases		1189/2020	STATE Vs. SONU	06 /2020 (Barakhamba Road)
34	Cr Cases		1709/2020	STATE Vs. AFTAB AND ORS	000003 /2020 (Sarojini Nagar)
35	Cr Cases		1710/2020	STATE Vs. AFTAB AND ORS	000004 /2020 (Sarojini Nagar)
36	Cr Cases		1711/2020	STATE Vs. AFTAB AND ORS	000005 /2020 (Sarojini Nagar)
37	Ct Cases		4441/2020	STATE Vs. AFTAB AND ORS	000463 /2019 (Sarojini Nagar)
Charge					
38	Ct Cases		12788/2017	BRIJPAL Vs. YASH DEV SHARMA	/0 (Vasant Kunj South)
39	Cr Cases		8645/2019	STATE Vs. SUNIL NEGI AND ORS.	71 /2019 (Sarojini Nagar)
40	Cr Cases		9004/2019	STATE Vs. SANJU @ DARINDA @ MAHAKAL	285 /2019 (Sarojini Nagar)
41	Cr Cases		9088/2019	STATE Vs. JAGGAL@ SONU	160 /2019 (Sarojini Nagar)
42	Cr Cases		9155/2019	STATE Vs. SANJU @ DARINDA @ MAHKAL	000310 /2019 (Sarojini Nagar)
43	Cr Cases		9156/2019	STATE Vs. SANJU @ DHARINDA @ MAHKAL	000321 /2019 (Sarojini Nagar)
44	Cr Cases		9157/2019	STATE Vs. SANJU @DARINDA @ MAHKAL	000284 /2019 (Sarojini Nagar)
45	Cr Cases		9158/2019	STATE Vs. SANJU @ DARINDA @ MAHAKAL	170 /2019 (Sarojini Nagar)

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Prosecution Evidence

46	Cr Cases	3/2/2012	43548/2016	STATE Vs. SUMANT SINGH	136 /2009 (Barakhamba Road)
47	Cr Cases	11/3/2012	45418/2016	STATE Vs. ANMOL ORS	102 /2010 (Barakhamba Road)
48	Cr Cases	25/2A/2013	41983/2016	STATE Vs. RAMESHWARPAL	23 /2006 (Sarojini Nagar)
49	Ct Cases	43/1A/2013	22853/2016	SMT. SHYAMA MALHOTRA Vs. R.N. LAU	/0 (Sarojini Nagar)
50	Cr Cases	41/2A/2013	42357/2016	STATE Vs. INDERJIT	224 /2007 (Sarojini Nagar)
51	Ct Cases	18/1/2013	21274/2016	AJIT SINGH Vs. SAVITRI SHARMA @ SABI	/0 (Barakhamba Road)
52	Ct Cases	29/1/2013	28993/2016	AJIT SINGH Vs. MUKTI RAM SHARMA	/0 (Barakhamba Road)

Plaintiff/Petitioner Evidence

53	Ct Cases	029/1/2015	33861/2016	DALIP SINGH Vs. RAGHAV ADITYA CHITS PVT LT D7 ORS	/0
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Prosecution Evidence

54	Cr Cases		3009/2017	STATE Vs. TEJPAL TEJU	484 /2014 (Sarojini Nagar)
55	Ct Cases		8802/2016	AMIT TANWAR Vs. SHAILENDRA KUMAR AND ANR.	/0 (Parliament Street)
56	Ct Cases		8803/2016	AMIT TANWAR Vs. SHAILNDRA KUMAR AND ANR.	/0 (Parliament Street)
57	Ct Cases		8804/2016	AMIT TANWAR Vs. NARENDER KUMAR	/0 (Parliament Street)

Misc./ Arguments

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
58	Ct Cases		12414/2019	GAURAV GOYAL Vs. ANSAL HOUSING LTD. AND ORS.	/0 (Barakhamba Road)
Arguments					
59	Ct Cases		3879/2016	NOIDA SOFTWARE TECHNOLOGY PARK LTD Vs. JAI MAHA LAKSHMI CABLE TV NETWORK	/0 (Sarajini Nagar)
60	Cr Cases		7234/2019	STATE Vs. GULAM ABBAS SHAUKAT ALI SHEKH	000179 /2018 (Barakhamba Road)
61	Ct Cases		13460/2019	ANSAL URBAN CONDOMINIUMS PVT. LTD. AND ORS.	/0 (Barakhamba Road)
Order					
62	Ct Cases	54/1/2015	31221/2016	FUTURE GENERALI INDIA INSURANCE COMPANY LTD Vs. STATE OF DELHI	/0 (Mandir Marg)
63	Cr Cases		5808/2017	STATE Vs. NARESH KUAMR GUPTA AND ORS	181 /2014 (Barakhamba Road)
64	Ct Cases		11683/2018	PRACHI SINGH Vs. SATYA DEVELOPERS PVT LTD AND ORS	/0 (Tilak Marg)
65	Ct Cases		11684/2018	MEGHENDRA KUMAR SINGH Vs. SATYA DEVELOPERS PVT LTD AND ANR	/0 (Tilak Marg)
66	Ct Cases		13503/2018	SUNITA BHARDWAJ Vs. ANIL KUMAR AND ORS	/0 (Barakhamba Road)

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IN THE COURT OF Ms. Tanvi Khurana
Metropolitan Magistrate

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Cases		838/2017	STATE Vs. UNTRACE	290 /2001 (Inder Puri)
2	Ct Cases	429/1/2015	23106/2016	JETHA NAND SALUJA Vs. SATYA PRATAP	/0 (Inder Puri)
3	Ct Cases		7370/2017	M/S SABEE FINANCE PVT LTD Vs. MANJEET SINGH	/ ()
4	Ct Cases		15833/2016	RELIANCE CAPITAL LTD. Vs. KAVITA MALAKKAR	/0 (Barakhamba Road)
5	Ct Cases		15835/2016	RELIANCE CAPITAL LTD. Vs. VIVEK MITTAL	/0 (Barakhamba Road)
6	Ct Cases	399/1/2016	42727/2016	HDFC BANK LTD. Vs. SANDEEP KUMAR	/0 (Barakhamba Road)
7	Ct Cases	511/1/2016	43189/2016	HDFC BANK LTD. Vs. PRAMOD KUMAR	/0 (Barakhamba Road)
8	Ct Cases		1329/2017	AKSHAY KUMAR Vs. VAIBHAV SHARMA	/0 (Inder Puri)
9	Ct Cases		14463/2017	HCL LEARNING LTD Vs. PRIYA BALAN AND ORS	/0 (Tilak Marg)
10	Ct Cases		6553/2018	M/S ARCOTECH LTD. Vs. KRISHAN KUMAR	/ ()
11	Ct Cases		6791/2018	IIFL Vs. THOTAKURU SIVA KUMAR	/ ()
12	Ct Cases		6792/2018	IIFL Vs. SUDALAI MUTHU C	/ ()
13	Ct Cases		6793/2018	IIFL Vs. IKKURTHI KUMARI	/ ()
14	Ct Cases		6794/2018	IIFL Vs. M KARUNAKAR REDDY	/ ()
15	Ct Cases		6795/2018	IIFL Vs. AKIBBHAI HASANRASUL MALEK	/ ()
16	Ct Cases		7694/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. KULDEEP A	/0 (Barakhamba Road)
17	Ct Cases		7695/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. SANJEEV KUMAR	/0 (Barakhamba Road)
18	Ct Cases		7696/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. RAM KISHOR	/0 (Barakhamba Road)
19	Ct Cases		7698/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. MUNENDRA SINGH	/0 (Barakhamba Road)
20	Ct Cases		7699/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. JAVED I	/0 (Barakhamba Road)
21	Ct Cases		7701/2018	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs. SABIR KHAN	/0 (Barakhamba Road)
22	Ct Cases		11024/2018	SBI Vs. PROMILA	/0 ()
23	Ct Cases		11026/2018	SBI Vs. DINESH KUMAR	/0 ()
24	Ct Cases		11027/2018	SBI Vs. DEEPAK VERMA	/0 ()
25	Ct Cases		11028/2018	SBI Vs. INDU JAIN	/0 ()
26	Ct Cases		11029/2018	SBI Vs. RAJ KUMAR VERMA	25 /2016 ()
27	Ct Cases		12075/2018	SANJIV KUMAR Vs. GURDIT SINGH	/0 ()
28	Cr Cases		15331/2018	STATE Vs. RAJESH KUMAR	147 /2016 ()
29	Ct Cases		13812/2018	VARUN BEVERAGES LTD Vs. BHAGWANJI BHARF BALE	/0 ()
30	Ct Cases		13814/2018	VARUN BEVERAGES LTD Vs. SUMEET ENTERPRISES	/0 ()
31	Ct Cases		13815/2018	VARUN BEVERAGES LTD Vs. M/S DEEPAK BROTHER AGENCY AND ANR	/0 ()
32	Ct Cases		13816/2018	VARUN BEVERAGES LTD Vs. OM SAI TRADERS AND ORS	/0 ()

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
33	Ct Cases		13818/2018	VARUN BEVERAGES LTD Vs. ASHWANI ENTERPRISES	/0 ()
34	Ct Cases		16673/2018	ASHA GLYNIS DSOUZA Vs. ALOK KUMAR GOEL	/0 ()
35	Ct Cases		7/2018	FIREFOX BIKERS PVT. LTD. Vs. JAYSWAL AUTO AND CYCLE STORE	/0 ()
36	Ct Cases		398/2019	N.C. GOYAL Vs. PIYUSH INFRASTRUCTURE INDIA PVT. LTD.	/0 ()
37	Ct Cases		3172/2019	INDIA INFOLINE FINANCE LTD Vs. JAI SIRI	/0 ()
38	Ct Cases		3173/2019	INDIA INFOLINE FINANCE LTD Vs. FARAJ AHAMAAD	/0 ()
39	Ct Cases		3174/2019	INDIA INFOLINE FINANCE LTD Vs. GUNDE MALLESH	/0 ()
40	Ct Cases		3175/2019	INDIA INFOLINE FINANCE LTD Vs. RAKESH	/0 ()
41	Ct Cases		3176/2019	INDIA INFOLINE FINANCE LTD Vs. TAHIR ALI	/0 ()
42	Ct Cases		3177/2019	INDIA INFOLINE FINANCE LTD Vs. SUMER SINGH	/0 ()
43	Ct Cases		3178/2019	INDIA INFOLINE FINANCE LTD Vs. RAJBIR	/0 ()
44	Ct Cases		3179/2019	INDIA INFOLINE FINANCE LTD Vs. UPENDRA MALIK	/0 ()
45	Ct Cases		3180/2019	INDIA INFOLINE FINANCE LTD Vs. SAFI MOHD	/0 ()
46	Ct Cases		3181/2019	INDIA INFOLINE FINANCE LTD Vs. MOHD HANIF	/0 ()
47	Ct Cases		3182/2019	INDIA INFOLINE FINANCE LTD Vs. BALKAR SINGH	/0 ()
48	Ct Cases		3488/2019	NC GOYAL ALIAS NC GOEL Vs. PIYUSH INFRASTRUCTURE INDIA PVT LTD AND ORS	/0 ()
49	Ct Cases		13968/2019	ASHWANI KUMAR @ AMIT Vs. M.L. SHARMA AND ORS.	/0 ()
Charge					
50	Ct Cases	991/1/2015	37384/2016	PILOT INDUSTRIES LTD Vs. ESHWAR AGGARWAL	/0 (Barakhamba Road)
Pre-Summoning Evidence					
51	Ct Cases		4855/2017	RAJAN Vs. ASHA GANDHI	/ ()
Charge					
52	Cr Cases		9350/2017	STATE Vs. VIPIN SIRPAUL	255 /2016 (Inder Puri)
53	Cr Cases		13476/2018	STATE Vs. ASLAM@ ASHRAF	33 /2018 (Inder Puri)
54	Cr Cases		5135/2019	STATE Vs. MEENAKSHI KHATRI	558 /2018 ()
Prosecution Evidence					
55	Cr Cases		434/2017	STATE Vs. CHANDRO	106 /2011 (Inder Puri)
56	Cr Cases	861/2/2013	44330/2016	STATE Vs. SURESH CHAND SAHU	112 /2010 (Inder Puri)
57	Cr Cases	913/2/2013	46232/2016	STATE Vs. PARAMJEET ETC	156/08 /2009 (Inder Puri)
Plaintiff/Petitioner Evidence					
58	Ct Cases		49582/2016	PRALEEN CHOPRA Vs. HONEY BHAGAT	/ ()
Prosecution Evidence					
59	Cr Cases		612/2017	STATE Vs. rishi Kapoor	116 /2016 (Inder Puri)
Notice					
60	Cr Cases		14340/2018	STATE Vs. KRISHNA	360 /2015 (Inder Puri)
Prosecution Evidence					

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Tanvi Khurana
Metropolitan Magistrate
Criminal Cause List Dated 25-03-2020 Total Cases:64

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
61	Cr Cases		8564/2019	STATE Vs. BRIJESH @ KALA	230 /2019 ()
62	Cr Cases		8964/2019	STATE Vs. BIJES @ KALA	000133 /2019 (Inder Puri)
Defendant/Respondent Evidence					
63	Ct Cases	662/1/2013	24471/2016	D. P. DWIVEDI Vs. MEDICAL SUPERITENDENT	/0 (Inder Puri)
Order					
64	Ct Cases		11759/2018	RAI CHAND JAIN Vs. DEVENDER KUMAR /0 ()	

District and Sessions Judge, New Delhi, PHC
 IN THE COURT OF Sh. Parveen Singh
 Additional Sessions Judge
 Criminal Cause List Dated 25-03-2020 Total Cases:13

Court No 15

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./Appearance					
1	CA		78/2020	SEEMA NANDA Vs. PEEYUSH	1538 /2020 (Tilak Marg)
Charge					
2	SC	1/2015	9121/2016	STATE (NIA) Vs. EKRAMUL ANSARI ORS (2-J)	0 /2014 ()
3	SC		29/2020	STATE Vs. SANJAY KUMAR	138 /2019 (Vasant Vihar)
Prosecution Evidence					
4	SC	93/2015	9198/2016	STATE Vs. RAJESH KUMAR@ VIVEK	204 /2015 (Tilak Marg)
5	SC		431/2019	STATE Vs. RAM KUMAR	142 /2019 (R.K. Puram)
Misc. Arguments					
6	CA		14/2017	SHREEJI OVERSEAS INDIA PVT LTD AND OTHERS Vs. M/S PEC LTD	/ ()
7	CA		15/2017	SHREEJI OVERSEAS INDIA PVT LTD AND OTHERS Vs. M/S PEC LTD	/ ()
8	CA		35/2017	M/S PEC LTD Vs. M/S SHREEJI OVERSEAS INDIA PVT. LTD. AND OTHERS	/ ()
9	CA		37/2017	M/S PEC LTD Vs. M/S SHREEJI OVERSEAS INDIA PVT LTD	/ ()
Arguments					
10	SC	32/2015	8624/2016	STATE Vs. MANISH @MONU ORS.	139 /2014 (R.K. Puram)
11	CA		106/2018	STATE Vs. VIJAY KHANNA	248 /1997 (Parliament Street)
12	CA		217/2019	Sandeep @ Bhopali Vs. State	621 /2014 (Vasant Kunj)
For Bail					
13	SC		432/2019	STATE Vs. Aman	9 /2019 (South Avenue)

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Metropolitan Magistrate
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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
59	Cr Cases		59408/2016	STATE Vs. ARVIND KUMAR	686 /2014 (Vasant Kunj North)
Plaintiff/Petitioner Evidence					
60	Ct Cases		49881/2016	RAJNI Vs. JAI PRAKASH AND ORS.	/0 (Vasant Kunj North)
Prosecution Evidence					
61	Cr Cases		60129/2016	STATE Vs. RAM KISHOR	141 /2016 (Vasant Kunj North)
62	Cr Cases		3695/2017	STATE Vs. RAVI @ MINTTU	1122 /2014 (Vasant Kunj North)
63	Cr Cases		14305/2018	STATE Vs. SANJEET KUMAR PARSHAD AND ORS.	437 /2016 (Vasant Kunj North)
64	Cr Cases		14911/2018	STATE Vs. AJAY TRIPATHI	444 /2014 (Vasant Kunj North)
65	Ct Cases		13431/2018	DALMIA GROUP HOLDINGS Vs. LOKHANDWALA KATARIA CONSTRUCTION PVT LTD AND ORS	/0 (Barakhamba Road)
Notice					
66	Cr Cases		2494/2019	STATE Vs. LALDUHSAKA RALTE	359 /2018 (Vasant Kunj North)
Prosecution Evidence					
67	Cr Cases		2549/2019	STATE Vs. JITENDER	41 /2019 (Delhi Cantt.)
68	Cr Cases		9371/2019	STATE Vs. ARUN AND ORS	026943 /2019 (Delhi Cantt.)
69	Ct Cases		18448/2019	STATE Vs. RAJA @ BHADAK	57 /2019 (Naraina)
70	Cr Cases		398/2020	STATE Vs. KAMLESH PUROHIT	140 /2019 (Delhi Cantt.)
Statement of Accused					
71	Cr Cases	591/2011	44414/2016	STATE Vs. ASHISH JOHN ETC.	336 /2010 (Vasant Kunj North)
Defence Evidence					
72	Ct Cases	311/2015	21846/2016	RAM SEWAK KAMAT Vs. MUNESH KUMAR	/0 (Vasant Kunj North)
Order					
73	Cr Cases		2184/2016	STATE Vs. GAURAV @ RANCHO	30 /2017 (Naraina)
74	Ct Cases		7454/2018	BALKAR SINGH Vs. NAVDEEP SINGH SIDHU AND ORS.	/0 (Vasant Kunj North)

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IN THE COURT OF Ms. Ankita Lal
Metropolitan Magistrate
Criminal Cause List Dated 25-03-2020 Total Cases:74



S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Cases	220/2/2013	40629/2016	STATE Vs. CHAND ALI	73 /2012 (Naraina)
2	Cr Cases	8/VKN/2014	41468/2016	STATE Vs. AASIB KHAN	547 /2013 (Vasant Kunj North)
3	Cr Cases	6/VKN/2014	42561/2016	STATE Vs. SAMIR JC	416 /2013 (Vasant Kunj North)
4	Ct Cases	360/1/2015	26423/2016	RELIANCE CAPITAL LTD Vs. JAI PRAKASH	/0 (Vasant Kunj North)
5	Ct Cases	1488/2015	24851/2016	INTERNATIONAL PANACEA LTD. Vs. ROHIT WADHWA	/0
6	Ct Cases	1350/2015	24810/2016	ANJU BALA Vs. POOJA ARORA	/0
7	Cr Cases	31/2B/2016	54675/2016	STATE Vs. UNTRACE	758 /2014 (Delhi Cantt.)
8	Ct Cases	402/2016	40862/2016	MOHD. MUSLIM Vs. MUSTAQUEEM	/0 (Vasant Kunj)
9	Cr Cases		58399/2016	STATE Vs. JAI SINGH	337 /2014 (Naraina)
10	Cr Cases		59418/2016	STATE Vs. UNTRACE	257 /2013 (Vasant Kunj North)
11	Cr Cases		59905/2016	STATE Vs. shiv karan singh	249 /2011 (Vasant Kunj North)
12	Ct Cases		3180/2017	INDIA INFOLINE FINANCE Vs. RAJESH C.T.	/0 (Barakhamba Road)
13	Ct Cases		3194/2017	INDIA INFOLINE FINANCE Vs. KIMTI LAL	/0 (Barakhamba Road)
14	Ct Cases		3195/2017	INDIA INFOLINE FINANCE Vs. GURMEET SINGH	/0 (Barakhamba Road)
15	Ct Cases		3196/2017	INDIA INFOLINE FINANCE Vs. RAJESH KUMAR N SONI	/0 (Barakhamba Road)
16	Ct Cases		3199/2017	INDIA INFOLINE FINANCE Vs. MEKALA DASHARATHAM	/0 (Barakhamba Road)
17	Ct Cases		3200/2017	INDIA INFOLINE FINANCE Vs. HINDOO SINGH	/0 (Barakhamba Road)
18	Ct Cases		3202/2017	INDIA INFOLINE FINANCE Vs. MALAN RAJESH	/0 (Barakhamba Road)
19	Ct Cases		3203/2017	INDIA INFOLINE FINANCE Vs. GULAM MUSTAFA	/0 (Barakhamba Road)
20	Ct Cases		3208/2017	INDIA INFOLINE FINANCE Vs. BHOGISETTI ASOKE KUMAR	/0 (Barakhamba Road)
21	Ct Cases		3209/2017	INDIA INFOLINE FINANCE Vs. SURINDER KUMAR	/0 (Barakhamba Road)
22	Ct Cases		3210/2017	INDIA INFOLINE FINANCE Vs. MD ASIF BASHIR AHMAD	/0 (Barakhamba Road)
23	Ct Cases		3211/2017	INDIA INFOLINE FINANCE Vs. LAKHWINDER KAUR	/0 (Barakhamba Road)
24	Ct Cases		3215/2017	INDIA INFOLINE FINANCE Vs. TECHNO UNIQUE INFRA	/0 (Barakhamba Road)
25	Ct Cases		3217/2017	INDIA INFOLINE FINANCE Vs. GEORFGE MARK SERRAO	/0 (Barakhamba Road)
26	Ct Cases		8156/2017	RELIANCE COMMERCIAL FINANCE LTD. Vs. KHUSHI PRINTS	/0 (Barakhamba Road)
27	Ct Cases		8157/2017	RELIANCE COMMERCIAL FINANCE LTD. Vs. B S CHOUDHARY CONTRACTOR	/0 (Barakhamba Road)
28	Ct Cases		10278/2017	VIJAY PAL SINGH Vs. SHALENDER SINGH	/0 (Naraina)
29	Ct Cases		13937/2017	SUDHESH KUMAR Vs. JAGAT LOHIA	/0 (Connaught Place)
Misc. cases					

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Cr Cases		11347/2018	STATE Vs. BUDH DEV VATS	245 /2017 (Delhi Cantt.)
Misc./ Appearance					
31	Ct Cases		9338/2018	DS DIGITAL PVT. LTD. Vs. GAURAV KUMAR RAI AND ANR.	/0 (Connaught Place)
32	Cr Cases		15408/2018	STATE Vs. KANWAR PAL	92 /2018 (Delhi Cantt.)
33	Ct Cases		14045/2018	DELHI PRAKASHAN VITRAN PVT. LTD. Vs. NARENDER SETHI	/0 (Barakhamba Road)
34	Ct Cases		14826/2018	PREM YADAV Vs. RESIZONE DEVELOPERS PVT. LTD.	/0 (Parliament Street)
35	Cr Cases		17088/2018	STATE Vs. NIKHIL SHANKEY	157 /2018 (Naraina)
36	Ct Cases		16045/2018	CALPRO FOOD ESSENTIALS PVT LTD Vs. THE STATE AND ORS	/0 (Naraina)
37	Cr Cases		1100/2019	STATE Vs. UNTRACE	31 /2018 (Chankaya Puri)
38	Cr Cases		1256/2019	STATE Vs. RANJIT SINGH ABATED	399 /2015 (Delhi Cantt.)
39	Cr Cases		2081/2019	STATE Vs. SURESH KUMAR AHUJA	456 /2015 (Delhi Cantt.)
40	Cr Cases		2999/2019	STATE Vs. PARVEEN KUMAR	232 /2018 (Delhi Cantt.)
41	Ct Cases		8536/2019	STATE Vs. GULAB	187 /2019 (Naraina)
42	Cr Cases		8389/2019	STATE Vs. SURENDER @ BHOPALI	232 /2012 (Delhi Cantt.)
43	Ct Cases		946/2020	SUCHARITA SEN Vs. STATE	/0 (Vasant Kunj North)
Pre-Summoning Evidence					
44	Ct Cases	16/1A/2014	24145/2016	BALBIR SINGH Vs. KAVITA ORS.	/0 (Delhi Cantt.)
45	Ct Cases		45899/2016	VIKAS TANWAR Vs. KHUSHFAIL AND ORS	/0 (Naraina)
Charge					
46	Cr Cases		58498/2016	STATE Vs. CHANDAN SHARMA AND ORS.	305 /2014 (Vasant Kunj North)
47	Cr Cases		7347/2017	STATE Vs. CHAND ANSARI	245 /2017 (Vasant Kunj North)
48	Cr Cases		70/2019	STATE Vs. avdeesh kumar goel	107 /2018 (Naraina)
49	Cr Cases		2651/2019	STATE Vs. VEDANT MUDGAL	18 /2019 ()
50	Cr Cases		751/2020	STATE Vs. NASIR SALIM AND ORS.	295 /2019 (Delhi Cantt.)
Prosecution Evidence					
51	Cr Cases	153/2010	48813/2016	STATE Vs. RAJESH @ RAJA ETC.	318 /2009 (Vasant Kunj North)
52	Cr Cases	1686/2011	45791/2016	STATE Vs. KULDIP SINGH	203 /2004 (Chankaya Puri)
53	Cr Cases	591/2/2011	44716/2016	STATE Vs. JAGDEEP SINGH	185 /2008 (Chankaya Puri)
54	Cr Cases	18/2/2012	45476/2016	STATE Vs. SUNIL DUTT	320 /2011 (Vasant Kunj North)
55	Cr Cases	50/2/2012	47242/2016	STATE Vs. SURYA DEEP GARG	204 /2011 (Vasant Kunj North)
56	Cr Cases	87/2/2012	48327/2016	STATE Vs. RAVINDER SINGH	200 /2011 (Vasant Kunj North)
57	Cr Cases	2/CHP/2014	51396/2016	STATE Vs. SANJAY SHARMA	110 /2014 (Chankaya Puri)
58	Cr Cases	36/2/2015	41530/2016	STATE Vs. BHARAT BHUSAN	278 /2013 (Naraina)

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Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Pankaj Sharma
JSCC cum ASCJ cum CJ

CIVIL CAUSE LIST DATED 25-03-2020 Total Cases:29

S.No	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	EX		405/17	ARJUN DEV ARYA Vs. RAM KISHAN
2	EX		532/17	MANJEET SINGH Vs. ARVIND KUMAR
3	EX		533/17	MANJEET SINGH Vs. SACHIN KUMAR
4	CS SCJ		545/19	STATE BANK OF INDIA Vs. SUBODH KUMAR SINGH
5	EX		480/19	TRUE LINK FINANCE LTD Vs. NAVEEN KUMAR JHA
6	EX		483/19	TRUE LINK FINANCE LTD Vs. NEELAM
7	Small Cause		108/19	TRUE LINK FINANCE LTD Vs. AKASH KUMAR
8	CS SCJ		1543/19	TRUE LINK FINANCE LTD Vs. RAM RAIKWAR
9	CS SCJ		199/20	KAMLESH PARWANA Vs. RAJ KUMAR
Issues				
10	CS SCJ		95/19	ADISHWAR APARTMENTS OWNERS/RESIDENT ASSOCIATION Vs. TARUN CHANDRA
11	CS SCJ		1285/19	KARAN RAJ KHATRI Vs. MOVERS INTERNATIONAL PVT LTD
Plaintiff/Petitioner Evidence				
12	CS SCJ	103/2015	56850/16	MS MAGPPIE LIVING PVT LTD Vs. MS MOVERS INTERNATIONAL PVT LTD
13	CS SCJ		382/17	SALONI VARDHAN Vs. JAI PRAKASH
14	CS SCJ		969/18	CORPORATION BANK Vs. SURENDER KUMAR
15	CS SCJ		426/19	STATE BANK OF INDIA Vs. CHANDER SHEKHAR
16	Counter Claim		6/19	M/S MOVERS INTERNATIONAL PVT LTD Vs. MEGPPIE LIVING PVT LTD
Misc. Arguments				
17	CS SCJ		59018/16	SATYA NIKETAN RESIDENTS WELFARE Vs. ENFORCEMENT OFFICER, BSES RAJDHANI
18	CS SCJ		1245/17	RAMA ROY CHOWDHURY Vs. NDMC
19	CS SCJ		1040/18	VINOD KUMAR Vs. SOUTH DELHI MUNICIPAL CORPORATION AND ANR
20	CS SCJ		1041/18	GOPAL Vs. SOUTH DELHI MUNICIPAL CORPORATION AND ANR
21	CS SCJ		1049/18	CHANDNI Vs. SOUTH DELHI MUNICIPAL CORPORATION AND ANR
22	CS SCJ		1050/18	RAM SWAROOP Vs. SOUTH DELHI MUNICIPAL CORPORATION AND ANR
23	CS SCJ		1051/18	RAJ KISHORE Vs. SOUTH DELHI MUNICIPAL CORPORATION AND ANR
24	CS SCJ		1052/18	ASHIQ ALI Vs. SOUTH DELHI MUNICIPAL CORPORATION AND ANR
25	CS SCJ		1053/18	BISHNU DEVI Vs. SOUTH DELHI MUNICIPAL CORPORATION AND ANR
26	MISC SCJ		18/19	VISHNO DEVI Vs. SANJAY GUPTA
Arguments				
27	MISC SCJ		51/19	VISHNO DEVI Vs. SANJAY GUPTA
28	CS SCJ		1143/19	RAJINDER PAL Vs. PARAMJIT KAUR
Judgement				
29	CS SCJ		839/18	KAPIL MOHAN Vs. RIYASAT ALI

NDOH
25.4.2020

Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Pankaj Sharma
JSCC cum ASCJ cum GJ

(21)

Criminal Cause List Dated 25-03-2020 Total Cases:11

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct Cases		2888/2018	Cholamandalam INVESTMENT AND FINANCE CO LTD Vs. VIKRANT	/0 ()
2	Ct Cases		2890/2018	Cholamandalam INVESTMENT AND FINANCE CO LTD Vs. SUNIL	/0 ()
3	Ct Cases		2892/2018	Cholamandalam INVESTMENT AND FINANCE CO LTD Vs. ARVIND	/0 ()
Misc. cases					
4	Ct Cases		2921/2018	CHOLAMANDLAM INVESTMENT AND FINANCE CO LTD Vs. SUNIL KUMAR GUPTA	/0 ()
5	Ct Cases		2924/2018	CHOLAMANDLAM INVESTMENT AND FINANCE CO LTD Vs. BRAAJESH	/0 ()
6	Ct Cases		2926/2018	CHOLAMANDLAM INVESTMENT AND FINANCE CO LTD Vs. HASAN	/0 ()
7	Ct Cases		2927/2018	CHOLAMANDLAM INVESTMENT AND FINANCE CO LTD Vs. KAMALA SINGH	/0 ()
8	Ct Cases		2929/2018	CHOLAMANDLAM INVESTMENT AND FINANCE CO LTD Vs. RAJESH KUM AR	/0 ()
9	Ct Cases		2930/2018	CHOLAMANDLAM INVESTMENT AND FINANCE CO LTD Vs. JAVED	/0 ()
10	Ct Cases		2931/2018	CHOLAMANDLAM INVESTMENT AND FINANCE CO LTD Vs. GTRANS LOGISTICS (I) PVT LTD	/0 ()
Defence Evidence					
1	Ct Cases		2199/2017	VIRENDER SINGH Vs. MAYA DEVI	/ ()

25.4.2020

Room No. 24

District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Ms. Anju Bajaj Chandna

District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 25-03-2020 Total Cases:41

24

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	CS (COMM.)	245/2015	516/19	ASHISH KOTHARI TRADING AS MS FUSION MANUFACTURING Vs. MS FASHION SAFETY FOOTWEAR P.LTD.
2	CS (COMM.)		454/19	BURBERRY LIMITED Vs. ASHOK KUMAR
3	CS (COMM.)		39/19	STATE BANK OF INDIA Vs. AMIT
4	OMP (COMM.)		66/19	UNION OF INDIA Vs. M/S SWADESHI CIVIL INFRASTRUCTURE PVT LTD
5	OMP (I) (COMM.)		4736/19	MGS FINCAP P LTD Vs. RAJINDER
6	OMP (I) (COMM.)		4862/19	CONTYPARK FINANCE CORPORATION LTD Vs. RAGHUVENDRA KUMAR
7	OMP (I) (COMM.)		4885/19	HIMGIRI AUTO FINANCE PVT LTD Vs. ASHOK KUMAR
8	CS (COMM.)		332/19	M/S LONDON SPORTS HOUSE Vs. NAZMA PRAVEEN
9	CS (COMM.)		151/19	STATE BANK OF INDIA Vs. SIDDH IMPEX
10	EX		388/19	M/S THEOVEL SURVEYS Vs. WAPCOS LTD
11	CS (COMM.)		507/19	TATA SIA AIRLINES LTD Vs. M/S VISTARA TOURS AND TRAVELS
12	CS (COMM.)		621/19	UNION BANK OF INDIA Vs. SHASHANK SHEKHAR
13	OMP (COMM.)		177/19	UNION OF INDIA Vs. M/S R S CONSTRUCTION AND ANR
14	OMP (I) (COMM.)		14172/19	HDB FINANCIAL SERVICES LTD. Vs. NARMADA
15	OMP (I) (COMM.)		14173/19	HDB FINANCIAL SERVICES LTD. Vs. SUBHASH KUMAR
16	OMP (I) (COMM.)		14373/19	INDUSIND BANK LTD. Vs. CHANDER MOHAN
17	OMP (I) (COMM.)		14966/19	M/S SUBHASH AUTO DEALS Vs. RUKSANA
18	OMP (I) (COMM.)		14967/19	M/S SETHI AUTO DEALS Vs. HARI YADAV
19	OMP (I) (COMM.)		14968/19	M/S SETHI AUTO DEALS Vs. HARI YADAV
20	OMP (I) (COMM.)		14969/19	M/S SETHI AUTO DEALS Vs. HARI YADAV
21	OMP (I) (COMM.)		14970/19	M/S MGS FINCAP P LTD Vs. SAHIJUDDIN
22	OMP (I) (COMM.)		14971/19	M/S MGS FINCAP P LTD Vs. SAHIJUDDIN
23	OMP (I) (COMM.)		14972/19	M/S MGS FINCAP P LTD Vs. NAGMA
24	OMP (I) (COMM.)		14973/19	M/S GALAXY FINANCIAL SERVICES P LTD Vs. JOGINDER SINGH
25	OMP (I) (COMM.)		14974/19	M/S HANSRAJ AUTO DEALS Vs. AMIR KHAN
26	OMP (I) (COMM.)		14975/19	M/S JASPLAL AUTO DEALS Vs. MEHERBAN
27	OMP (I) (COMM.)		14976/19	M/S PAYAL PORTFOLIO PVT LTD Vs. BIKRAM KUMAR
28	CS (COMM.)		269/20	SRI SIIM RESEARCH FOUNDATION TRUST Vs. AWFIS SOLUTIONS PVT LTD
Issues				
29	CS		1177/17	NAVIGATORS VISA GLOBAL LOGISTICS LTD Vs. CAREX CARGO EXPRESS PVT. LTD
30	CS (COMM.)		95/19	DYNAMICS STEEL BUILDING PRODUCTS Vs. V3S INFRATECH LIMITED
31	CS (COMM.)		157/19	L'OREAL S.A. Vs. OUTLOOK PUBLISHING (INDIA) PRIVATE LIMITED
Plaintiff/Petitioner Evidence				
32	CS		337/18	CARGO PLANNERS LIMITED Vs. GURPREET SINGH
Misc. Arguments				
33	AR/BN		17166/16	M/S ALDORADO RESORTS PVT. LTD. Vs. M/S INDIAN OIL CORPORATION LTD.
Final Arguments				

25/4/20

ROOM No. 24

District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Ms. Anju Bajaj Chandna

District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 25-03-2020 Total Cases:41

24

S.No.	Case Type	Old Case No.	Case No.	Title
34	ARBTN		11072/16	ASHOK KUMAR JINDAL (US 34) Vs. MS MASTER COMODITY SERVICE LTD
35	TM		16/17	NIKE INNOVATE C.V Vs. ASHOK KUMAR
36	ARBTN		4498/17	VISHAL NIRMITI P. LTD. Vs. UNION OF INDIA
37	TM		173/17	NIKE INNOVATE C.V Vs. ASHOK KUMAR
38	CS (COMM.)		602/19	M/S MONSTER ENERGY COMPANY Vs. DINESH CHAND
Arguments				
39	ARBTN		19714/16	WAPCOS LTD Vs. THEOV EL SURVEYS
40	ARBTN		7348/17	ASHOK KUMAR Vs. NDMC
Judgement				
41	CS (COMM.)		56/18	AWFIS SPACE SOLUTIONS PVT LTD Vs. SRI SHM RESEARCH FOUNDATION TRUST AND ANR

25/4/20

Court No. 27

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Sh. Sanjay Khanagwal
Additional Sessions Judge

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Criminal Cause List Dated 25-03-2020 Total Cases:10

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Rev		10/2020	PLANETCAST MEDIA SERVICES LTD Vs. STATE OF NCT OF DELHI AND ETC.	/0 () 25/4/2020
2	Bail Matters		351/2020	STATE Vs. SACHIN	263 /2019 (Vasant Kunj North)
3	Bail Matters		436/2020	STATE Vs. RISHABH	122 /2019 (Mandir Marg)
Charge					
4	SC		28/2018	STATE Vs. RAM SHANKAR @ AJAY GUPTA AND ORS.	386 /2017 (Vasant Kunj North)
5	SC		515/2019	STATE Vs. ARVIND KUMAR SHARMA @ ARVIND KUMAR	104 /2019 (Barakhamba Road)
Prosecution Evidence					
6	SC		136/2018	STATE Vs. BHUPENDER SINGH	214 /2016 (Naraina)
Plaintiff/Petitioner Evidence					
7	SC		293/2018	STATE Vs. ANURAG MENDIRATTA	41 /2018 (SPECIAL CELL) 25/4/2020
Final Arguments					
8	SC	93/15/2015	8589/2016	STATE Vs. SANJAY CHOUDHARY ORS	49 /2015 (Vasant Vihar)
9	SC	94/2015	8612/2016	STATE Vs. PRITAM MUKHI	49 /2015 (Vasant Vihar)
10	Cr Rev		847/2019	MAJ GEN N S PATHANIA Vs. M/S JINDAL POWER LTD	/0 ()

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Jyoti Maheshwari
Metropolitan Magistrate

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Criminal Cause List Dated 25-03-2020 Total Cases:77

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. appearance					
1	Ct Cases	587/1/2015	31631/2016	DIGILIFE DISTRIBUTION AND MARKETING Vs. MS THRIVE ELECTRONICE	/0 (Barakhamba Road)
2	Ct Cases	585/1/2015	34318/2016	DIGILIFE DISTRIBUTION MARKETING SERVICES LTD Vs. ASHU RAWAT	/0 (Parliament Street)
3	Ct Cases	911/1/2015	38296/2016	MAHINDRA MAHINDRA FINANCIAL SERVICES LTD Vs. RAJ SINGH	/0 (Vasant Kunj South)
4	Ct Cases	916/1/2015	38300/2016	MAHINDRA MAHINDRA FINANCIAL SERVICES LTD Vs. ROBINDER SINHG	/0 (Vasant Kunj South)
5	Ct Cases	56/1/2015	32569/2016	MAHINDRA MAHINDRA FINANCIAL SERVICES LTD Vs. SUSHIL NAGAR	/0 (Vasant Kunj South)
6	Ct Cases	184/1/2015	38703/2016	MAHINDRA MAHINDRA FINANCIAL SERVICES LTD Vs. RANVIR SINGH	/0 (Vasant Kunj South)
7	Ct Cases	185/1/2015	38704/2016	MAHINDRA MAHINDRA FINANCIAL SERVICES LTD Vs. DHARMENDER SINGH	/0 (Vasant Kunj South)
8	Ct Cases	122/1/2016	37652/2016	MAHINDRA MAHINDRA FINANCIAL SERVICES LTD Vs. NEERAJ BHATI	/0 (Vasant Kunj South)
9	Ct Cases	190/1/2016	42606/2016	HDFC BANK Vs. SUMAN DEVI	/0 (Connaught Place)
10	Ct Cases		18649/2016	V.V. METAL FORGE Vs. RAVINDER SETHI	/0 (Naraina)
11	Ct Cases		45643/2016	M/S ACCESSORIES THE SHOPPE Vs. M/S TRADITION	/0 (Connaught Place)
12	Ct Cases		44780/2016	AXIS BANK LTD. Vs. MAHENDER SINGH	/0 (Barakhamba Road)
13	Ct Cases		48157/2016	VODAFONE MOBILE SERVICES LTD. Vs. TANVEER KHAN	/0 (Connaught Place)
14	Ct Cases		45455/2016	HDFC BANK LTD. Vs. ASHOK KUMAR	/0 (Connaught Place)
15	Ct Cases		2203/2016	VODAFONE MOBILE SERVICES LTD. Vs. ROHIT COURIER SERVICES	/0 (Connaught Place)
16	Ct Cases		2212/2016	VODAFONE MOBILE SERVICES LTD. Vs. MRITUNJAY KUMAR	/0 (Connaught Place)
17	Ct Cases		3305/2017	INDIA INFOLINE FINANCE LTD. Vs. UMESH GIRI	/0
18	Ct Cases		3513/2017	HDFC BANK LTD. Vs. DEEPTI BHARDWAJ	/0 (Connaught Place)
19	Ct Cases		4210/2017	VODAFONE MOBILE SERVICES LTD. Vs. SATHYA DEVENDRA	/0 (Connaught Place)
20	Ct Cases		5694/2017	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD Vs. ROHIT	/0 (Barakhamba Road)
21	Ct Cases		7089/2017	VODAFONE MOBILE SERVICES LTD. Vs. DILPREET KAUR	/0 (Connaught Place)
22	Ct Cases		7376/2017	DCB BANK LTD Vs. ANIL KUMAR	/0 (Barakhamba Road)
23	Ct Cases		6895/2018	SHEELA FOAM LTD Vs. MEDIAID SYSTEMS AND ORS	/0 (Parliament Street)
24	Ct Cases		10898/2018	LIC HOUSING FINANCE LTD Vs. JAYKANT KUMAR VATS	/0
25	Ct Cases		10903/2018	LIC HOUSING FINANCE LTD Vs. ANANTHAN RAMA SWAMY	/0
26	Ct Cases		10993/2018	LIC HOUSING FINANCE LTD Vs. MOHD WASEEM	/0 (Barakhamba Road)
27	Ct Cases		10995/2018	LIC HOUSING FINANCE LTD Vs. NEHA SHARMA	/0 (Barakhamba Road)
28	Ct Cases		11563/2018	CANARA BANK LTD. Vs. HARENDRA KUMAR	/0 (Connaught Place)
29	Ct Cases		11564/2018	CANARA BANK Vs. YASHVEER SINGH	/0 (Connaught Place)
30	Ct Cases		11566/2018	CANARA BANK Vs. NEERAJ SOLANKI	/0 (Connaught Place)
31	Ct Cases		17241/2018	RAL FOOD PVT. LTD. Vs. V2V FOOD SERVICE	/0 -> Transferred

17/7/20

17/7/20

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Jyoti Maheshwari
Metropolitan Magistrate

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Criminal Cause List Dated 25-03-2020 Total Cases:77

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
32	Ct Cases		17245/2018	RAL FOOD PVT. LTD. Vs. V2V FOOD SERVICE	/0 () Transferred
33	Ct Cases		3393/2019	STATE BANK OF INDIA Vs. RAVINDER KUMAR	/0 ()
34	Ct Cases		3395/2019	STATE BANK OF INDIA Vs. RAVI VERMA	/0 () 20/7/20
35	Ct Cases		3396/2019	STATE BANK OF INDIA Vs. SUBHASH NAGPAL	/0 ()
36	Ct Cases		5115/2019	IIFL Vs. LALITHA ENGINEERING WORKS	/0 ()
37	Ct Cases		5190/2019	IIFL Vs. ARJUN LOGISTIC	/0 () 9/10/20
38	Ct Cases		5195/2019	IIFL Vs. JAINULABUDDIN SHABUDDIN INAMDAR	/0 ()
39	Ct Cases		6581/2019	DCB BANK LTD Vs. LEELA DEVI	/0 ()
40	Ct Cases		6594/2019	DCB BANK LTD Vs. GURKIRAT KAUR	/0 ()
41	Cr Cases		4121/2019	BJFL Vs. LAXMAN VATS	/0 ()
42	Ct Cases		7315/2019	HINDUSTAN MEDIA VENTURES LTD. Vs. AMRISH	/0 () 20/7/20
43	Ct Cases		8488/2019	SENATOR INNS PVT LTD Vs. SUNIL KUMAR	/0 ()
44	Ct Cases		10005/2019	IIFL Vs. M K ENTERPRISES	/0 ()
45	Ct Cases		10006/2019	IIFL Vs. GULF ORIENT SHIPPING	/0 ()
46	Ct Cases		10007/2019	IIFL Vs. D M ENTERPRISE	/0 () 9/10/20
47	Ct Cases		10702/2019	CNH INDUSTRIAL INDIA PVT LTD Vs. AJAY PATHAK	/0 ()
Misc. cases					
48	Ct Cases		11511/2019	PRISHA CONTAINER LINES Vs. PRAMOD BEDI	/0 () 20/7/20
Misc./Appearance					
49	Ct Cases		14174/2019	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD. Vs. RAJ KUMAR	/0 (Barakhamba Road)
50	Ct Cases		14818/2019	JAGTAR SINGH Vs. KAPIL GUPTA	/0 ()
51	Ct Cases		15276/2019	KULDEEP SINGH Vs. RP CORPORATE MANAGEMENT PVT. LTD.	/0 ()
52	Ct Cases		15284/2019	KULDEEP SINGH Vs. RP CORPORATE MANAGEMENT PVT. LTD.	/0 ()
53	Ct Cases		15285/2019	MANJU Vs. RP CORPORATE MANAGEMENT PVT. LTD.	/0 ()
54	Ct Cases		15288/2019	D.R. POLYMERS PVT. LTD. Vs. SWETA BHATIA	/0 ()
55	Ct Cases		19024/2019	DMI HOUSING FINANCE PVT. LTD. Vs. MAHESH KUMAR PANJWANI	/0 ()
56	Cr Cases		9858/2019	NATIONAL SKILL DEVELOPMENT CORPORATION Vs. AELIS ENTERPRISE LEARNING AND IMPLEMENTATION SOLUTIONS PVT LTD	/0 ()
57	Ct Cases		19396/2019	AKZONOBEL INDIA LTD. Vs. M K TRADERS AND ANR.	/0 () 18/7/20
58	Ct Cases		19404/2019	AKZO NOBEL INDIA LTD. Vs. SR PAINTS AND ANR.	/0 ()
59	Cr Rev		65/2019	HAR LAL GUPTA AND SONS Vs. MANISH JAIN	/0 ()
60	Ct Cases		1069/2020	SONY PICTURES NETWORKS INDIA PVT LTD Vs. SARVESHWAR MEDIA PVT LTD AND ORS	/0 ()
Pre-Summoning Evidence					
61	Ct Case:		6084/2017	VODAFONE MOBILE SERVICES LTD. Vs. NEETA JAIN	/0 (Connaught Place)

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Jyoti Maheshwari
Metropolitan Magistrate

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Criminal Cause List Dated 25-03-2020 Total Cases:77

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
62	Ct Cases		7640/2018	CHOLAMANDALAM INVESTMENT Vs. JAHID KHAN	/0 18/7/20
Plaintiff/Petitioner Evidence					
63	Ct Cases	756/8/2015	40818/2016	KARINA FINCAP Vs. ANKUR AGGARWAL	/0 (Connaught Place)
64	Ct Cases	749/1/2015	40829/2016	KARINA FINCAP Vs. MUKESH KUMAER	/0 (Connaught Place)
65	Ct Cases	123/1/2015	41700/2016	KARINA FINCAP LTD Vs. ANKUR AGGARWAL	/0 (Connaught Place) 2/5/20
66	Ct Cases	131/1/2015	41701/2016	KARINA FINCAP LTD Vs. ANKUR AGGARWAL	/0 (Connaught Place) 11!
67	Ct Cases	119/1/2015	41704/2016	MS KARINA FINCAP LTD Vs. ANKUR AGGARWAL	/0 (Connaught Place)
Notice					
68	Ct Cases		50429/2016	MAHINDRA AND MAHINDRA Vs. RAJESH CHAUHAN	/0 (Vasant Kunj South) 05/05/20
Plaintiff/Petitioner Evidence					
69	Ct Cases		2136/2017	M/S CTS CHIT FUND RT LTD Vs. ASHISH	/0 28/04/20 2:15
70	Ct Cases		8666/2019	OM PARASH AND CO Vs. FASHION MANTRA	/0 29/4/20 11:30
Defence Evidence					
71	Ct Cases	132/1/2013	25902/2016	RASHTRIYA MAHILA KOSH Vs. SOCIETY FOR PROMOTION OF RURAL EMPOWERMENT DEVELOPMENT	/0 (Barakhamba Road) 27/7/20
72	Ct Cases	134/1/2013	25903/2016	RASHTRIYA MAHILA KOSH Vs. GRAMA SIRI RURAL ACTIVITIES IN NATIONAL DEVELOPMENT SOCIETY	/0 (Barakhamba Road) 2:30pm
73	Ct Cases	128/1/2013	26037/2016	RASHTRIYA MAHILA KOSH Vs. GRAMA SIRI	/0 (Barakhamba Road)
74	Ct Cases	129/1/2013	26038/2016	RASHTRIYA MAHILA KOSH Vs. GRAMA SIRI RURAL AWARENESS FOR SOCIAL SERVICE	/0 (Barakhamba Road)
75	Ct Cases	240/1/2013	25843/2016	RASHTRIYA MAHILA KOSH Vs. GRAMA SIRI RURAL ORIENTATION FOR WOMEN	/0 (Barakhamba Road)
76	Ct Cases		3077/2017	CNH INDUSTRIAL INDIA PVT. LTD. Vs. NARESH MANDOLI	/0 13/5/20
Final Arguments					
77	Ct Cases		9361/2018	RAMBABU Vs. PN SHARMA	/0 (Tilak Marg) 20/4/20 2:30pm

78, 22/7/20 Punjab National vs Sunil Sharma
21/7/20

District and Sessions Judge, New Delhi, PHC
 IN THE COURT OF Sh. Gurvinder Pal Singh
 District Judge (Commercial Courts)-02
 CIVIL CAUSE LIST DATED 25-03-2020 Total Cases: 14

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S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	CS (COMM.)		225/18	M/S MARC ENTERPRISES PVT LTD Vs. JET KATIA PVT LTD
2	ARBTN		714/18	SURAJ INTERNATIONAL SCHOOL Vs. EDUCOMP SERVICES LTD
3	ARBTN		1330/18	KBD EDUCATIONAL SCHOOL Vs. MS EDUSMART SERVICES PVT LTD AND ANR
4	ARB. A. (COMM.)		2/19	ROHIT AGARWAL Vs. FINCAP FINANCIAL CORPORATION LIMITED AND ORS
5	OMP (COMM.)		132/19	UNION OF INDIA Vs. GANESH KUMAR MANDAL
6	OMP (I) (COMM.)		11383/19	BMW INDIA FINANCIAL SERVICES PRIVATE LTD Vs. JATINDER PAL SINGH
7	OMP (I) (COMM.)		11384/19	BMW INDIA FINANCIAL SERVICES PRIVATE LTD Vs. SABHAKANT SHUKLA
8	OMP (I) (COMM.)		11385/19	BMW INDIA FINANCIAL SERVICES PRIVATE LTD Vs. SKR INFRABUILD PVT LTD.
9	OMP (MISC.) (COMM.)		34/19	M/S JINDAL DYECHEM INDUSTRIES PVT LTD Vs. STATE TRADING CORPORATION OF INDIA LTD
10	OMP (I) (COMM.)		581/20	MAHINDRA AND MAHINDRA FINANCIAL SERVICE LTD Vs. SEWA RAM
Issues				
11	CS (COMM.)		223/20	PUMA SE Vs. JUGAL KISHORE AND SONS
Misc. Arguments				
12	ARBTN		872/18	NAVJOT SINGH CHAWLA Vs. KOTAK MAHINDRA PRIME LTD
13	ARB. A. (COMM.)		3/19	VISHAL SHARMA Vs. FINCAP FINANCIAL COPORATION LIMITED AND ANR
Final Arguments				
14	CS (COMM.)		362/19	MS L'OREAL Vs. HARISH

25/4/20

DELHI MEDIATION CENTRE

CAUSE LIST FOR 25.03.2020 (Wednesday)

S. No.	Mod. No.	Case No.	Title	Nature of Case	Referred by	Time	Assigned to	NDOH & Time
1	50/20	FIR 101/15 PS EOW	State Vs. Sanjay Chandra	406/420 IPC	Sh Purshotam Pathak	11:00	Sh Tarun Shokeen	22.04.2020
2	852/20	CC 7433/19	Vadty Ventures Vs. Gagan Wadhwa	138 NI Act	Ms Amardeep Kaur	12:00		22.04.2020
3	231/20	CC 8901/17	Mahindra and Mahindra Finance Service Vs. Suresh	138 NI Act	Sh Vipul Sandwar	12:00	Sh Tarun Shokeen	22.04.2020
4	731/20	CC 8736/17	State Vs. Krishan Pai	279/338 IPC	Ms Ankita Lal	12:00	Sh Tarun Shokeen	22.04.2020
5	750/20	CC 10049/19	Vinod Kumar Vs. Vikas Kumar	138 NI Act	Ms Amardeep Kaur	12:00	Sh S K Dewan	22.04.2020
6	32/20	CS SCJ 1240/17	Raj Tube Co. P. Ltd. Vs. Samarat Engineering Works	Recovery	Sh Dheeraj Mittal	12:30	Sh Tarun Shokeen	22.04.2020
7	432/20	CS 297/17	Kranti Prakash Vs. Dr. Ram Manohar Lohia Hospital & Anr.	Civil Suit	Sh R L Meena	12:30	Ms Richa Jindal	22.04.2020
8	817/20	CS 1129/17	Sunil Garg Vs. Parsvnath Developers Ltd.	Recovery	Sh Ajay Garg	2:00		22.04.2020
9	782/20	CS 559/19	Rajan Jain Vs. Nitin Jain	Injunction	Sh R L Meena	2:00		22.04.2020
10	610/20	CS 142/18	Bir Engineering Solutions Vs. Eta Engineering Pvt. Ltd.	Recovery	Ms Chetna Singh	2:00		22.04.2020
11	253/20	CC 3091/19	Sanjay Choudhary Vs. S N Cinema Advertising	138 NI Act	Sh Vipul Sandwar	2:00	Sh S K Dewan	22.04.2020
12	709/20	CC 17712/19	HSIL Ltd. Vs. Mursalin Ali Mallick	138 NI Act	Ms Tarvi Khurana	2:00		22.04.2020
13	636/20	CC 241/19	Tata Motors Finance Ltd. Vs. Shahnawaz Khan	138 NI Act	Ms Manu Shree	2:30	Sh Tarun Shokeen	22.04.2020
14	755/20	CT 14406/19	DCB Bank Vs. Satish Kumar	138 NI Act	Ms Jyoti Maheshwari	2:30	Ms Anurag Rita	22.04.2020
15	752/20	CC 9244/19	Jagdeep Singh Vs. Manisha Enterprises	138 NI Act	Ms Amardeep Kaur	2:30	Ms Ruchi Khurana	22.04.2020
16	102/20	CC 16488/16	Globe Fincap Ltd. Vs. Anju Garg & Ors.	138 NI Act	Ms Shruti Chaudhary	2:30	Sh S K Dewan	22.04.2020
17	89/20	CC 12617/19	Adidas India Marketing P. Ltd. Vs. YS Merchandise International P. Ltd.	138 NI Act	Ms Amardeep Kaur	2:30	Sh Tarun Shokeen	22.04.2020

22/4/20